

ITEM NO.1 & 2

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1269/2017

DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

M/S OBULAPURAM MINING COMPANY PVT LTD

Respondent(s)

([PART HEARD BY: HON. SANJAY KISHAN KAUL, HON. SANJIV KHANNA AND
HON. BELA M. TRIVEDI, JJ.]

(IA No. 98988/2021 - CLARIFICATION/DIRECTION
IA No. 70924/2020 - EARLY HEARING APPLICATION
IA No. 85412/2018 - GRANT OF INTERIM RELIEF
IA No. 222958/2023 - INTERVENTION/IMPLEADMENT
IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(Crl.) No. 174/2019 (X)
(FOR ADMISSION and IA No. 94457/2019 - STAY APPLICATION)

SLP(Crl) No. 4634/2014 (II-A)
IA No. 107777/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 59849/2021 - INTERVENTION APPLICATION)

Crl.A. No. 1270/2017 (II-C)
IA No. 99001/2021 - CLARIFICATION/DIRECTION
IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

Crl.A. No. 1271-1272/2017 (II-C)
IA No. 98993/2021 - CLARIFICATION/DIRECTION
IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

Crl.A. No. 1114/2018 (II-C)
(IA No. 116740/2022 - CLARIFICATION/DIRECTION
IA No. 90897/2019 - RECALLING THE COURTS ORDER)

Crl.A. No. 1115/2018 (II-C)

SLP(C) No. 16011/2019 (XIV)

W.P.(Crl.) No. 211/2019 (X)

W.P.(CrI.) No. 245/2022 (X)

IA No. 88449/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(CrI) No. 9987/2015 (II-C)

IA No. 33877/2022 - APPLICATION FOR PERMISSION

IA No. 27120/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(CrI) No. 10018/2015 (II-C)

IA No. 134177/2021 - INTERVENTION/IMPLEADMENT

SLP(CrI) No. 10019/2015 (II-C)

IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)

SLP(CrI) No. 993/2016 (II-A)

SLP(CrI) No. 2890/2017 (II-A)

IA No. 117731/2022 - APPLICATION FOR PERMISSION)

CrI.A. No. 223/2018 (II-C)

CrI.A. No. 1210/2018 (II)

CrI.A. No. 793-794/2018 (II-C)

Diary No(s). 22529/2018 (II)

IA No. 155688/2023 - APPLICATION FOR TAGGING/DETAGGING

IA No. 162424/2018 - CONDONATION OF DELAY IN FILING

IA No. 162428/2018 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 134873/2021 - MODIFICATION OF COURT ORDER

IA No. 134876/2021 - STAY APPLICATION)

CrI.A. No. 682/2019 (II-C)

SLP(CrI) No. 5174/2021 (II)

IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

SLP(CrI) No. 5487/2017 (II-A)

IA No. 117729/2022 - APPLICATION FOR PERMISSION

IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT

SLP(CrI) No. 1701-1703/2018 (II-C)

SLP(CrI) No. 1705/2018 (II-C)

SLP(CrI) No. 5444/2018 (II-A)

SLP(CrI) No. 6922/2018 (II-A)

IA No. 103671/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 116880/2022 - CLARIFICATION/DIRECTION
IA No. 22433/2019 - GRANT OF BAIL

SLP(Crl) No. 609/2021 (II)

SLP(Crl) No. 734/2021 (II)

SLP(Crl) No. 1586/2021 (II)

SLP(Crl) No. 8156/2018 (II-C)

IA No. 138032/2022 - CLARIFICATION/DIRECTION)

SLP(Crl) No. 5350/2019 (II-C)

SLP(Crl) No. 8174/2019 (II-C)

SLP(Crl) No. 9652/2019 (II-B)

SLP(Crl) No. 260/2020 (II-A)
IA No. 53300/2021 - GRANT OF BAIL)

SLP(Crl) No. 6128/2020 (II-A)

SLP(Crl) No. 1855/2021 (II-C)

SLP(Crl) No. 1403/2021 (II-B)
IA No. 51338/2021 - CANCELLATION OF BAIL
IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT

SLP(Crl) No. 1355/2021 (II-C)
IA No. 164205/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(Crl) No. 1920/2021 (II-C)
(IA No. 164215/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 11605/2021 (II)
IA No. 78230/2021 - CONDONATION OF DELAY IN FILING

SLP(Crl) No. 2237/2021 (II-C)

SLP(Crl) No. 2250/2021 (II-C)

SLP(Crl) No. 2818/2021 (II-C)

SLP(Crl) No. 2435/2021 (II-C)

SLP(Crl) No. 3813/2021 (II-C)

SLP(Crl) No. 3629/2021 (II-C)

SLP(Crl) No. 3769/2021 (II-C)

SLP(Crl) No. 3921/2021 (II-C)

SLP(Crl) No. 3228/2021 (II-C)

SLP(Crl) No. 4024/2021 (II-C)

SLP(Crl) No. 3514/2021 (II-A)

SLP(Crl) No. 3439/2021 (II-C)

SLP(C) No. 28922/2011 (XII-A)

SLP(C) No. 28394/2011 (XII-A)

SLP(C) No. 29273/2011 (XII-A)

Diary No(s). 8626/2021 (II-A)

IA No. 60674/2021 - CONDONATION OF DELAY IN FILING

SLP(Crl) No. 4834/2021 (II-A)

IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT

SLP(Crl) No. 5156/2021 (II-A)

SLP(C) No. 8764-8767/2021 (XII)

SLP(Crl) No. 5457/2021 (II-C)

IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT

SLP(Crl) No. 5652/2021 (II-C)

SLP(Crl) No. 5252/2021 (II-C)

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

SLP(Crl) No. 5696-5697/2021 (II-C)

SLP(Crl) No. 6189/2021 (II-C)

SLP(Crl) No. 7021-7023/2021 (II-C)

SLP(Crl) No. 8429/2021 (II-B)

Diary No(s). 9365/2018 (II-C)

Diary No(s). 17000/2018 (II-C)
 IA No. 125876/2018 - CONDONATION OF DELAY IN FILING
 IA No. 125877/2018 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS

Diary No(s). 17462/2018 (II-C)
 IA No. 79616/2018 - CONDONATION OF DELAY IN FILING

Diary No(s). 20250/2018 (II-C)
 IA No. 81201/2018 - CONDONATION OF DELAY IN FILING

SLP(Crl) No. 5488/2019 (II-C)
 IA No. 104829/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 41183/2023 - CLARIFICATION/DIRECTION
 IA No. 153555/2019 - CLARIFICATION/DIRECTION
 IA No. 103475/2019 - INTERVENTION APPLICATION

SLP(Crl) No. 3274/2021 (II-C)

W.P.(Crl.) No. 316/2021 (X)
 (FOR ADMISSION and IA No.90920/2021-EXEMPTION FROM FILING O.T. and IA No.90922/2021-EXEMPTION FROM FILING AFFIDAVIT..[TO BE TAKEN UP ALONG WITH ITEM NO. 301 I.E. SLP(Crl) No. 4634/2014]
 IA No. 154088/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 90922/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(Crl.) No. 302/2022 (X)
 IA No. 115712/2022 - EX-PARTE AD-INTERIM RELIEF

W.P.(Crl.) No. 313/2022 (X)
 IA No. 119347/2022 - EX-PARTE STAY

W.P.(Crl.) No. 363/2022 (X)
 IA No. 136215/2022 - EX-PARTE STAY)

W.P.(Crl.) No. 447/2022 (X)
 (IA No. 170846/2022 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 65/2023 (X)
 IA No. 38521/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 38520/2023 - STAY APPLICATION)

W.P.(Crl.) No. 94/2023 (X)
 IA No. 101617/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Crl.) No. 175/2023 (X)
 IA No. 139054/2023 - CLARIFICATION/DIRECTION)

W.P.(Crl.) No. 178/2023 (X)
 IA No. 83342/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 139056/2023 - CLARIFICATION/DIRECTION
 IA No. 165417/2023 - INTERLOCUTARY APPLICATION)

W.P.(CrI.) No. 223/2023 (X)
 IA No. 100048/2023 - EX-PARTE AD-INTERIM RELIEF)

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W.P.(Criminal) No. 336/2018
 IA No. 94053/2019 - ADDITION/DELETION/MODIFICATION PARTIES
 IA No. 119420/2022 - APPLICATION FOR PERMISSION
 IA No. 182548/2018 - EX-PARTE STAY
 IA No. 155011/2022 - VACATING STAY)

WITH

W.P.(CrI.) No. 445/2023 (X)
 IA No. 196194/2023 - EX-PARTE AD-INTERIM RELIEF)

SLP(CrI) No. 4078/2018 (II-A)

SLP(CrI) No. 7408/2018 (II-A)
 (FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY
 IN FILING)

SLP(CrI) No. 244/2019 (II-A)

SLP(C) No. 20310/2021 (IV-B)
 (FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY
 IN FILING)

SLP(CrI) No. 6660/2020 (II-B)

W.P.(CrI.) No. 11/2021 (X)
 IA No. 2064/2021 - GRANT OF BAIL
 IA No. 2065/2021 - STAY APPLICATION)

SLP(CrI) No. 5153/2019 (II-A)

SLP(CrI) No. 4322-4324/2019 (II-A)
 (IA No. 158473/2021 - INTERVENTION APPLICATION)

SLP(CrI) No. 4546/2019 (II-A)

SLP(CrI) No. 9541/2019 (II-A)
 (FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY
 IN FILING

SLP(CrI) No. 3366/2020 (II-A)
 (FOR ADMISSION and I.R.)

W.P.(CrI.) No. 6/2021 (X)
(IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 3711/2021 - GRANT OF INTERIM RELIEF

W.P.(CrI.) No. 40/2021 (X)
IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10084/2021 - GRANT OF INTERIM RELIEF

W.P.(CrI.) No. 47/2021 (X)
(IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10754/2021 - GRANT OF INTERIM RELIEF
IA No. 10810/2021 - GRANT OF INTERIM RELIEF

SLP(CrI) No. 1031/2021 (II-A)

SLP(CrI) No. 1107/2021 (II-A)

W.P.(CrI.) No. 144/2021 (X)
(IA No. 30051/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 185008/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

SLP(CrI) No. 1534/2018 (II-A)

SLP(CrI) No. 2971/2018 (II-A)

SLP(CrI) No. 11049/2018 (II-B)
(FOR ADMISSION and I.R.

SLP(CrI) No. 3647/2019 (II-A)

SLP(CrI) No. 1732/2020 (II-B)

SLP(CrI) No. 2023/2020 (II-B)

SLP(CrI) No. 6303/2020 (II-C)
IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(C) No. 1401/2020 (X)
IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127929/2020 - GRANT OF INTERIM RELIEF

W.P.(CrI.) No. 4/2021 (X)
(IA No. 1068/2021 - GRANT OF BAIL
IA No. 1069/2021 - STAY APPLICATION)

W.P.(C) No. 56/2021 (X)
 IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 7938/2021 - GRANT OF INTERIM RELIEF

SLP(Crl) No. 1073/2021 (II-A)

SLP(Crl) No. 1072/2021 (II-A)

SLP(Crl) No. 6395/2022 (II-A)

SLP(Crl) No. 11839/2019 (II-B)
 IA No. 102336/2018 - INTERVENTION APPLICATION)

W.P.(Crl.) No. 173/2019 (X)
 IA No. 118371/2022 - APPLICATION FOR PERMISSION
 IA No. 93366/2019 - STAY APPLICATION
 IA No. 60235/2020 - VACATING STAY)

W.P.(Crl.) No. 212/2019 (X)
 IA No. 115668/2019 - STAY APPLICATION)

W.P.(Crl.) No. 253/2019 (X)
 IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 261/2019 (X)
 IA No. 143533/2019 - EX-PARTE STAY)

W.P.(Crl.) No. 266/2019 (X)
 IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 273/2019 (X)
 IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 285/2019 (X)
 IA No. 158938/2019 - STAY APPLICATION)

W.P.(Crl.) No. 288/2019 (X)
 (IA No. 119415/2022 - APPLICATION FOR PERMISSION
 IA No. 160169/2019 - EX-PARTE STAY

W.P.(Crl.) No. 298/2019 (X)
 IA No. 165710/2019 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 33/2021 (X)
 IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 9305/2021 - GRANT OF INTERIM RELIEF
 IA No. 7042/2021 - GRANT OF INTERIM RELIEF

W.P.(Crl.) No. 222/2022 (X)

IA No. 82534/2022 - INTERIM BAIL)

W.P.(Crl.) No. 119/2019 (X)
IA No. 66758/2019 - STAY APPLICATION)

W.P.(Crl.) No. 239/2019 (X)
IA No. 132358/2019 - EX-PARTE STAY
IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)

W.P.(Crl.) No. 263/2019 (X)
IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 299/2019 (X)
IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 306/2019 (X)
IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Crl.) No. 346/2019 (X)
IA No. 187766/2019 - CLARIFICATION/DIRECTION

W.P.(Crl.) No. 9/2020 (X)
IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5304/2020 - GRANT OF INTERIM RELIEF

W.P.(Crl.) No. 36/2020 (X)
IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 116699/2022 - CLARIFICATION/DIRECTION
IA No. 22439/2020 - GRANT OF INTERIM RELIEF

W.P.(Crl.) No. 35/2020 (X)
IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Crl.) No. 49/2020 (X)
IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52783/2020 - CLARIFICATION/DIRECTION
IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Crl.) No. 52/2020 (X)
IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 124/2020 (X)
IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(Crl.) No. 240/2020 (X)
IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 81081/2020 - GRANT OF INTERIM RELIEF
 IA No. 118714/2020 - INTERVENTION APPLICATION

W.P.(CrI.) No. 329/2020 (X)
 IA No. 117881/2022 - APPLICATION FOR PERMISSION
 IA No. 152544/2022 - APPLICATION FOR VACATION OF INTERIM ORDER
 IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109924/2020 - GRANT OF INTERIM RELIEF

W.P.(CrI.) No. 118/2019 (X)
 (FOR ADMISSION and IA No.64782/2019-EX-PARTE AD-INTERIM RELIEF
 IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 267/2019 (X)
 IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 286/2019 (X)
 IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 287/2019 (X)
 IA No. 158940/2019 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 140/2020 (X)
 IA No. 117091/2022 - APPLICATION FOR PERMISSION
 IA No. 51028/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(CrI.) No. 228/2020 (X)
 (FOR ADMISSION and IA No.78970/2020-STAY APPLICATION

W.P.(CrI.) No. 145/2020 (X)
 (A No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(CrI.) No. 142/2020 (X)
 IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(CrI.) No. 339/2023 (X)
 IA No. 154034/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 315/2023 (X)
 (IA No. 141510/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 333/2023 (X)
 (IA No. 151320/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 296/2023 (X)
(FOR ADMISSION and I.R.)

W.P.(CrI.) No. 268/2023 (X)
IA No. 115165/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 174/2023 (X)

W.P.(CrI.) No. 203/2023 (X)
IA No. 92706/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 209/2023 (X)
IA No. 77672/2023 - STAY APPLICATION)

W.P.(CrI.) No. 500/2022 (X)
IA No. 191301/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 466/2022 (X)
IA No. 177793/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 190/2023 (X)
IA No. 87560/2023 - STAY APPLICATION)

W.P.(CrI.) No. 165/2023 (X)
IA No. 79138/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 164/2023 (X)
IA No. 79067/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 150/2023 (X)
IA No. 73322/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 126/2023 (X)
IA No. 61835/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 118/2023 (X)
(FOR ADMISSION)

W.P.(CrI.) No. 120/2023 (X)
IA No. 59065/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 54/2023 (X)
IA No. 34635/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 24/2023 (X)
IA No. 17791/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 9/2023 (X)
IA No. 9527/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 7/2023 (X)
IA No. 6139/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 502/2022 (X)
IA No. 191846/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 516/2022 (X)
IA No. 197818/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 506/2022 (X)
IA No. 194519/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 456/2022 (X)
IA No. 174139/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 453/2022 (X)
IA No. 172840/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 434/2022 (X)
IA No. 165551/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 426/2022 (X)
IA No. 161749/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 385/2022 (X)
IA No. 144324/2022 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 402/2022 (X)
IA No. 148586/2022 - EX-PARTE AD-INTERIM RELIEF)

SLP(CrI) No. 10421/2022 (II-C)
IA No. 145231/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 145229/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No. 175/2022 (X)
IA No. 66917/2022 - GRANT OF BAIL)

Diary No(s). 31616/2021 (II-A)
IA No. 11490/2022 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN
COPY OF IMPUGNED ORDER)
SLP(CrI) No. 6847/2021 (II-B)
IA No. 115528/2022 - APPLICATION FOR PERMISSION
IA No. 114617/2021 - APPLICATION FOR PERMISSION

SLP(CrI) No. 6338/2021 (II-B)
IA No. 116730/2022 - APPLICATION FOR PERMISSION

SLP(CrI) No. 2814/2020 (II-B)
IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**W.P.(Crl.) No. 73/2020 (X)
(IA No. 31482/2020 - APPROPRIATE ORDERS/DIRECTIONS)**

**SLP(Crl) No. 6456/2020 (II-B)
IA No. 131870/2020 - APPLICATION FOR PERMISSION
IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 115245/2022 - EXTENSION OF TIME**

**SLP(Crl) No. 618/2020 (II-B)
(IA No. 60234/2021 - GRANT OF INTERIM RELIEF
IA No. 109203/2022 - GRANT OF INTERIM RELIEF**

**W.P.(Crl.) No. 301/2021 (X)
IA No. 83801/2021 - EX-PARTE STAY**

SLP(Crl) No. 2050-2054/2021 (II-C)

**W.P.(Crl.) No. 410/2020 (X)
IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
IA No. 132445/2020 - GRANT OF INTERIM RELIEF
IA No. 131932/2020 - GRANT OF INTERIM RELIEF**

**W.P.(Crl.) No. 411/2020 (X)
IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
IA No. 132437/2020 - GRANT OF INTERIM RELIEF
IA No. 131944/2020 - GRANT OF INTERIM RELIEF**

SLP(Crl) No. 6172/2020 (II-A)

**W.P.(Crl.) No. 380/2020 (X)
IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

SLP(Crl) No. 5536/2020 (II-C)

**W.P.(Crl.) No. 311/2020 (X)
(FOR ADMISSION and I.R. and IA No.103589/2020-GRANT OF INTERIM RELIEF**

**W.P.(Crl.) No. 5/2020 (X)
(IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5307/2020 - GRANT OF INTERIM RELIEF
IA No. 25298/2020 - VACATING STAY)**

W.P.(Crl.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)

**SLP(Crl) No. 647/2020 (II-C)
(FOR ADMISSION and I.R.)**

SLP(Crl) No. 8111/2019 (II-C)

**SLP(Crl) No. 6834/2019 (II-C)
(FOR ADMISSION and I.R.)**

**T.C.(Crl.) No. 5/2018 (II-C)
IA No. 141793/2022 - MODIFICATION OF COURT ORDER**

**SLP(Crl.)...CRLMP No. 21254/2015 (II-B)
(IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)**

**W.P.(Crl.) No. 286/2020 (X)
IA No. 97389/2020 - GRANT OF INTERIM RELIEF)**

**W.P.(Crl.) No. 223/2020 (X)
IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75945/2020 - GRANT OF INTERIM RELIEF)**

**W.P.(Crl.) No. 221/2020 (X)
(IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75272/2020 - GRANT OF INTERIM RELIEF)**

**W.P.(Crl.) No. 184/2020 (X)
IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63839/2020 - GRANT OF INTERIM RELIEF)**

**W.P.(Crl.) No. 93/2020 (X)
IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)**

**W.P.(Crl.) No. 89/2020 (X)
IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF**

**W.P.(Crl.) No. 90/2020 (X)
IA No. 36972/2020 - GRANT OF INTERIM RELIEF)**

**W.P.(Crl.) No. 61/2020 (X)
(IA No. 25753/2020 - GRANT OF INTERIM RELIEF)**

W.P.(Crl.) No. 28/2020 (X)

**IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 14593/2020 - GRANT OF INTERIM RELIEF**

W.P.(CrI.) No. 309/2019 (X)
IA No. 170286/2019 - EX-PARTE STAY)

W.P.(CrI.) No. 313/2019 (X)
IA No. 171043/2019 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 305/2019 (X)
IA No. 169856/2019 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 303/2019 (X)
IA No. 169784/2019 - GRANT OF INTERIM RELIEF
IA No. 147389/2021 - INTERVENTION APPLICATION)

W.P.(CrI.) No. 359/2021 (X)
IA No. 106832/2021 - EX-PARTE STAY
IA No. 106833/2021 - INTERIM BAIL)

W.P.(CrI.) No. 69/2021 (X)
IA No. 15955/2021 - STAY APPLICATION)

W.P.(CrI.) No. 334/2023 (X)
IA No. 151992/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 332/2023 (X)
IA No. 151156/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 338/2023 (X)
IA No. 153566/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 337/2023 (X)
IA No. 153565/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 357/2023 (X)
IA No. 160383/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 384/2023 (X)
IA No. 173957/2023 - GRANT OF INTERIM RELIEF

W.P.(CrI.) No. 403/2023 (X)
IA No. 180965/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 431/2023 (X)
IA No. 190417/2023 - EX-PARTE STAY
IA No. 190423/2023 - EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No. 408/2023 (X)
IA No. 182337/2023 - EX-PARTE AD-INTERIM RELIEF)

W.P.(CrI.) No. 428/2023 (X)
IA No. 188754/2023 - GRANT OF INTERIM RELIEF)

- W.P.(CrI.) No. 452/2023 (X)
(FOR ADMISSION and IA No.200056/2023-CLARIFICATION/DIRECTION)
- W.P.(CrI.) No. 454/2023 (X)
(FOR ADMISSION and IA No.200296/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 453/2023 (X)
(FOR ADMISSION and IA No.200086/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 449/2023 (X)
(FOR ADMISSION and IA No.199750/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 461/2023 (X)
(.FOR ADMISSION and IA No.202350/2023-EX-PARTE AD-INTERIM RELIEF)
- W.P.(CrI.) No. 464/2023 (X)
(FOR ADMISSION and I.R. and IA No.202598/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 469/2023 (X)
(FOR ADMISSION and IA No.204813/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 473/2023 (X)
(FOR ADMISSION and IA No.205324/2023-STAY APPLICATION)
- W.P.(CrI.) No. 475/2023 (X)
(FOR ADMISSION and IA No.206484/2023-EX-PARTE STAY)
- W.P.(CrI.) No. 516/2023 (X)
(FOR ADMISSION and IA No.219580/2023-EX-PARTE STAY)
- W.P.(CrI.) No. 484/2023 (X)
(FOR ADMISSION and IA No.207968/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 497/2023 (X)
(FOR ADMISSION and IA No.211910/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 493/2023 (X)
(FOR ADMISSION and IA No.211289/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 549/2023 (X)
(FOR ADMISSION and IA No.227772/2023-STAY APPLICATION)
- W.P.(CrI.) No. 548/2023 (X)
(FOR ADMISSION and IA No.227745/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 545/2023 (X)
(FOR ADMISSION and IA No.227321/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 544/2023 (X)
(FOR ADMISSION and IA No.227133/2023-GRANT OF INTERIM RELIEF)

- W.P.(CrI.) No. 539/2023 (X)
(FOR ADMISSION and IA No.226524/2023-STAY APPLICATION)
- W.P.(CrI.) No. 538/2023 (X)
(.FOR ADMISSION and IA No.226462/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 537/2023 (X)
(FOR ADMISSION and IA No.226452/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 518/2023 (X)
(FOR ADMISSION and IA No.219878/2023-STAY APPLICATION)
- W.P.(CrI.) No. 520/2023 (X)
(FOR ADMISSION and IA No.220043/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 521/2023 (X)
(FOR ADMISSION and IA No.220402/2023-EX-PARTE STAY)
- W.P.(CrI.) No. 526/2023 (X)
(FOR ADMISSION and IA No.222187/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 529/2023 (X)
(FOR ADMISSION and IA No.223052/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 550/2023 (X)
(FOR ADMISSION and IA No.227946/2023-STAY APPLICATION)
- W.P.(CrI.) No. 551/2023 (X)
(FOR ADMISSION and IA No.227940/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 560/2023 (X)
(FOR ADMISSION and IA No.229715/2023-EX-PARTE STAY)
- W.P.(CrI.) No. 562/2023 (X)
(FOR ADMISSION and IA No.229987/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 563/2023 (X)
(FOR ADMISSION and IA No.230249/2023-STAY APPLICATION)
- W.P.(CrI.) No. 564/2023 (X)
(FOR ADMISSION and IA No.230585/2023-STAY APPLICATION)
- W.P.(CrI.) No. 569/2023 (X)
(FOR ADMISSION and IA No.232129/2023-GRANT OF INTERIM RELIEF)
- W.P.(CrI.) No. 570/2023 (X)
(FOR ADMISSION and IA No.232450/2023-EX-PARTE STAY)
- W.P.(CrI.) No. 571/2023 (X)
(FOR ADMISSION and IA No.232497/2023-GRANT OF INTERIM RELIEF)

W.P.(Crl.) No. 572/2023 (X)
(FOR ADMISSION and IA No.233044/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(Crl.) No. 573/2023 (X)
(FOR ADMISSION and IA No.233616/2023-EX-PARTE STAY)

W.P.(Crl.) No. 578/2023 (X)
(FOR ADMISSION and IA No.233949/2023-EX-PARTE STAY)

W.P.(Crl.) No. 575/2023 (X)
(FOR ADMISSION and IA No.233666/2023-STAY APPLICATION)

W.P.(Crl.) No. 542/2023 (X)
(FOR ADMISSION and IA No.226859/2023-STAY APPLICATION)

W.P.(Crl.) No. 520/2021 (X)

W.P.(Crl.) No. 285/2020 (X)
IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Criminal) No(s). 592/2023
(FOR ADMISSION and IA No.237196/2023-STAY APPLICATION)

WITH

W.P.(Crl.) No. 585/2023 (X)
(FOR ADMISSION and IA No.236003/2023-EX-PARTE STAY)

Date : 23-11-2023 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
O R D E R

The matter has been heard for three and a half hours on 22.11.2023 and till 3:00 p.m. today.

Learned Solicitor General submits that in view of the arguments made, he requires more time to examine this issue and seeks deferment. Deferment would leave really no time for this Court to pen down the order.

I.A. No.233991/2023 in Writ Petition (Crl.)
No.175/2023

In view of the deferment which is now taking place and looking to the nature of challenge which is constitutional in its very basis and whether a case has been made out for referring some or any aspects to a larger Bench, the application for permission to raise additional questions of law, grounds and prayers seeking amendment is allowed. Amended petition is taken on record. Counter affidavit to the amended petition be filed within four weeks.

Rejoinder, be filed, within four weeks thereafter.

The papers be placed before Hon'ble the Chief Justice of India to re-constitute the Bench as one us (Hon'ble Sanjay Kishan Kaul J.) is demitting office.

Necessary orders be obtained from Hon'ble the Chief Justice of India.

[RASHMI DHYANI PANT] [CHARANJEET KAUR] [R.S. NARAYANAN]
COURT MASTER ASTT. REGISTRAR-cum-PS ASTT. REGISTRAR